Annexure 7

Name of the Corporate Debtor: Gupta Synthetics Limited ; Date of commencement of Liquidation : 14th July, 2020 ; List of creditors as on: 18th October, 2022

List of operational creditors (Government dues)

(Amount in Rs.)

Sl. No.	Details of Claimant		Details of claim received		Details of claims admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
1	Customs Department (EPCG Monitoring Cell)	Central Government	11.08.2020	10,74,68,323	10,74,68,323	Unsecured	0	0	No	No	0	0	0	0	NIL
2	Goods and Services Tax Department - Surat	State Government	28.07.2020	8,59,49,124	8,59,49,124	Unsecured	0	0	No	No	0	0	0	0	NIL
3	Customs Department (DEEC Monitoring Cell)	Central Government	30.07.2020	6,87,91,322	6,87,91,322	Unsecured	0	0	No	No	0	0	0	0	NIL
4	Central Goods and Service Tax and Central Excise - Division VI - Daman	Central Government	17.08.2020	6,21,19,145	6,21,19,145	Unsecured	0	0	No	No	0	0	0	0	NIL
5	Assistant Commissioner of Central Goods & Service Tax and Central Excise	Central Government	11.10.2019	2,74,76,165	2,74,76,165	Unsecured	0	0	No	No	0	0	0	0	NIL
6	Income Tax Office	Central Government	6.11.2019	2,20,09,781	2,20,09,781	Unsecured	0	0	No	No	0	0	0	0	NIL
7	The Income Tax Officer (TDS) -1(2)-3	Central Government	21.12.2020	23,76,269	23,76,269	Unsecured	0	0	No	No	0	0	0	0	NIL
8	Customs Department (DEEC Monitoring Cell) – Mumbai	Central Government	04.09.2020	7,31,88,027.00	7,31,88,027.00	Unsecured	0	0	No	No	0	0	0	0	NIL
Total				**44,93,78,156**	**44,93,78,156**										